

(e) The timeline for completion of projects for cities selected in Round 1 is 2020-21. Visakhapatnam has floated tenders for projects worth ₹ 2,247 crore, of which work orders have which been issued for projects worth ₹ 1,451 crore. Of the grounded projects, work has been completed in projects worth ₹ 274 crore.

#### **Municipal cadre in States**

474. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has asked the States to establish municipal cadre as envisaged under AMRUT scheme;

(b) if so, the details thereof;

(c) whether all the State Governments have established such cadre;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) mandates a set of 11 reforms including 'Establishment of Municipal cadre' which are to be achieved by the States/ Union Territories (UTs) and Urban Local Bodies (ULBs). 'Establishment of municipal cadre' is a State level reform.

(c) to (e) 21 States/UTs have established municipal cadre. The details are given in the Statement

#### **Statement**

##### *Details of States and Union Territories where Municipal Cadre established*

Sl.No.	State	Establishment of Municipal Cadre (No. of AMRUT cities/ULBs)
1	2	3
1.	Andhra Pradesh	32
2.	Bihar	27
3.	Chandigarh	1
4.	Chhattisgarh	9
5.	Goa	1

1	2	3
6.	Gujarat	31
7.	Haryana	10
8.	Himachal Pradesh	2
9.	Jammu and Kashmir	3
10.	Jharkhand	5
11.	Kerala	9
12.	Madhya Pradesh	34
13.	Maharashtra	44
14.	Mizoram	1
15.	Odisha	9
16.	Punjab	16
17.	Rajasthan	29
18.	Tamil Nadu	28
19.	Telangana	12
20.	Tripura	1
21.	Uttar Pradesh	61
TOTAL (ULBs)		365

#### **Formation of SPVs, PMCs and DPRs by Smart Cities**

475. SHRI K. C. RAMAMURTHY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of cities out of 100 Smart Cities proposed which have, so far, formed SPVs, Project Management Committees PMCs and DPRs, city-wise;

(b) whether it is a fact that all the cities have not done so;

(c) if so, the reasons therefor, city-wise, with a particular reference to Davanagere; and

(d) how the Ministry is helping cities/States in forming SPVs, PMCs and DPRs?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) All 100 Smart cities have formed Special Purpose Vehicles (SPVs) and have appointed Project Management Consultants (PMCs). Davanagere was selected as a Smart City in January, 2016. SPV